

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3466
ANSWERED ON:07.09.2007
ONE TIME PAYMENT OF GROUND/LEASE RENT
Chowdhury Shri Adhir Ranjan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether DDA has got any liberalized scheme for one time payment of ground/lease rent on residential plots ;
- (b) if so, the details thereof; and
- (c) the number of beneficiaries so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a) : The Delhi Development Authority (DDA) has reported that there is no liberalized scheme for one time payment of ground/lease rent on residential plots.
- (b)&(c) : Do not arise in view of reply at (a) above.